Incentives to sterilise Government Servants

2215. SHRI RAM GOPAL YADAV:
SHRI ISH DUTTA YADAV:
SHRI C. RAMACHANDRAIAH:

Will the Minister of FINANCE be pleased and state:

(a) the incentives given to Government servants on undertaking sterilisation after one or two children;

(b) whether after recent revision of pay scales, such employees are not being granted the additional increment as incentives as per revised rate of their new scales of pay on the basis of Fifth Pay Commission Report;

(c) if so, the reasons therefor; and

(d) whether the Government propose to issue revised order for grant of such increment at the rate of new revised scale as a measure of incentives for boosting family programme?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) Following incentives are given to Central Government employees for undergoing sterilisation:—

(i) Payment in the form of personal pay of an amount equal to next increment due at the time of undergoing sterilisation; and

(ii) a rebate of 0.5 per cent in the rate of interest applicable on the House Building Advance availed by them.

(b) to (d) Rule 7(c) of the Central Civil Services (Revised Pay) Rules, 1997 provides *inter alia* that employees who are in receipt of certain additions to pay in the existing scale such as personal pay for promoting small family norms and in whose case these have been replaced in the revised scale with corresponding allowance/pay at the same rate or at a different rate, the allowance at the new rate as recommended shall be drawn in addition to the pay in the revised scale of pay. Based on the provisions in the statutory rules, some of the Ministries and Departments have authorised the increment admissible as personal pay for promoting small family norms at the lowest rate applicable in the revised scales of pay recommended by the Fifth Central Pay Commission and accepted by the Government. In the context of representations received that certain Ministries and Departments have not adopted a similar course of action, the question of issuing appropriate clarificatory orders is-under consideration.

केन्द्रीय सरकार के कर्मियों के यात्रा भत्ते की समीक्षा

2216. **कुमारी सरोज खापडें**:
श्री मुनख्वर हसन:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार केन्द्रीय सरकार के कर्मियों के यात्रा भारत को तर्कसंगत बनाने और इसे बढ़ाने संबंधी प्रस्ताव पर विचार कर रही है,

(ख) यदि हां, तो यह प्रस्ताव कब से लंबित पड़ा है और इसे कब तक अंतिम रूप दिए जाने की संभावना है, और

(ग) बढ़ें हुए यात्रा भत्ते का भुगतान किस तारीख से किया जाएगा ?

वित्त मंत्री (श्री यशवंत सिन्हा) : (क) जी, नहीं।

(ख) और (ग) प्रश्न हीं नहीं उठता।

Duty benefits to farmers

2217. SARDAR BALWINDER-SINGH BHUNDER:

Will the Minister of FINANCE be pleased and state:

(a) whether there is a proposal under consideration to give duty benefits to the farmers and agriculturists for introduction of products not available in the country and used by them;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANANRTHA-NAN): (a) to (c) The entire customs duty structure was reviewed as part of the budget exercise for 1999-2000. No. specific proposal is under the consideration of the Government to give duty benefits to farmers and agriculturists for introduction of products not available in the country and used by them.

कीमेतो मे वृदि

2218. **श्री चीमनभाई हरीभाई शुक्ला** :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पोखरन में नाभिकीय परीक्षण किए जाने के पश्चात देश में आर्थिक स्थिति अत्यंत ही नाजुक हो गई है और इसके परिणामस्वरूप मंहगाई आसमान को छूने लगी है,

(ख) क्या सरकार ने देश की आर्थिक स्थिति की समीक्षा की है और बढ़ती हुई कीमतों का भी आकलन किया है,

(ग) यदि हां, तो सरकार द्वारा इस स्थिति से निपटने के लिए उपाय किये गये हैं, और

(घ) विगत आठ माह के दौरान मूल्य-वृद्धि दर कितनी दर्ज की गई ?

वित्त मंत्री (श्री यशवंत सिन्हा) : (क) जी, नहीं।

(ख) और (ग) जी, हां। आपूर्ति में गिरावट के कारण कुछ आवश्यक वस्तुओं की कीमतों में तीव्र वृद्धि के बावूजद समग्र मूल्य स्थिति संतोषजनक बनी रही है। सरकार ने मुद्रास्फीति को कम रखने के लिए अनेक उपाय किए हैं। टी.डी.एस. के जरिए खाद्यान्नों की आपूर्ति को सुनिश्चित करने के अतिरिक्त, राज्यों को खुले बाजार में ब्रिकी के लिए गेंहू की अतिरिक्त मात्रा आंवटित की गई। खाद्य तेलों, दालों आदि जैसी आवश्कय वस्तुओं की घेरलु आपूर्ति को बढ़ानें के लिए एक उदार व्यापार नीति अमल में लाई जा रही है। सरकार ने एक राष्ट्रीय फसल पूर्वानुमान केन्द्र, आवश्यक वस्तुओं की कीमतों को मॉनीटर करने के लिए एक उच्चाधिकार प्राप्त मॉनीटरिंग बोर्ड, वस्तुओं की कीमतों और उनकी उपलब्धता स्थिति की पुनरीक्षा करने के लिए राज्यों की भागीदारी युक्त एक संयुक्त मॉनीटरिंग समिति की भी स्थापना की है। बजट 1999-2000 में शीतागारों और गोदामों के निर्माण के लिए एक नई ऋण से जुड़ी पूंजी सब्सिडी योजना की घोषणा की गई है।

(घ) पिछले महीनों के दौरान थोक मूल्यों पर आधारित वार्षिक मूल्य वृद्धि इस प्रकार थी:-

महीना	वार्षिक वृद्धि
जून	7.5
जुलाई	8.3
अगस्त	8.3
सितम्बर	8.5
अक्तूबर	8.3
नवम्बर	8.1
दिसम्बर	6.3
जनवरी	4.6*
फरवरी	5.0*

*अनन्तिम

Reduction in excise and hike in import duty on steel

2219. SHRI K. M. SAIFULLAH:

Will the Minister of FINANCE be pleased and state:

(a) whether the Ministery of Steel and Mines has urged to reduce excise duty and hike import duty on steel items to end sluggishness in the sector;

(b) whether the above demands would help the steel industry to increase their output capacities; and

(c) if so, the measures taken to fully utilise the installed capacities of steel plants?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN): (a) Yes, sir.

(b) Duty structure is one of the several factors affecting output capacities.

(c) Several measures have been taken